

**W.P.(S)**

**Token Number- 2618/2020**

**S.J.**

**Caveat Clear**

**Sunil Kumar Bauri**

**Petitioner**

**Versus**

**1. M/s Bharat Coking Coal Limited & others**

**Respondents**

C.F.S.

Petition:- Rs. 20/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. C.F.S. of Rs. 230/- is wanting
2. Date (29.04.16) mentioned in synopsis ( pg- ii) does not tally with Ann-2
3. Ann no. may be mentioned for document under challenge in Para 1 and Prayer portion.
4. All Annexure may be certified to be true copies.
5. Page 13, 16 and 17 are not legible. T/c may be given.
6. Sub Para no. of Para 2 may be checked and corrected.
7. Statement about Ann-4 has not been stated as Sub Para in petition.

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